

By Speed Post

F. No. A-11019/08/2013-Ad.IV  
Government of India  
Ministry of Finance  
Department of Revenue  
(Central Board of Excise & Customs)

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5<sup>th</sup> Floor, HUDCO Vishala Building,  
Bhikaji Cama Place, New Delhi

Dated the 9<sup>th</sup> January, 2015

To,

All Principal Chief Commissioners/Principal Directors General,  
and Commissioners In-charge in Directorates  
under Central Board of Excise & Customs

**Subject: Cadre Restructuring and re-organization of field formations under Central Board of Excise & Customs- allocation of revised cadre strength**

Sir/ Madam,

I am directed to invite reference to the Board's letter of even number dated 1<sup>st</sup> August, 2014 (conveying grade-wise allocation of approved staff strength to the reorganized field formations under CBEC) and also the letter F. No. A-11019/08/2013-Ad. IV(Pt.) dated 16<sup>th</sup> October, 2014 (regarding cadre-wise distribution of 1194 posts in the Appraiser grade) and to say that some Zones have requested for redistribution of allocated strength in certain grades amongst participating Commissionerates of the respective Zone as well as allocation of additional posts in different grades.

2. In addition, some formations have also indicated a few inadvertent inaccuracies in the Staff Allocation order dated 01.08.2014.

3 After examination of all the references received from the field formations, it has been decided by the Board to accept proposals for intra-zonal redistribution of allocated strength in certain grades amongst the concerned participating Commissionerates, provided the proposed redistribution of posts in a grade is within the overall strength in that grade allocated to the Zone/ Directorate, vide Staff Allocation order dated 01.08.2014. The requests for allocation of additional posts in different grades have not been accepted. Further, requests from Chief Commissioners/Directors General for reallocation/diversion of staff from other Zones under the same CCAs have also not been accepted, as these requests do not have the consent/concurrence of the concerned Chief Commissioners/Directors General.

4. Gist of rectifications/ corrections of inadvertent errors as well as redistribution of posts in different grades in some zones are provided below:-



a. **Rectifications / Corrections:**

(i) In staff allocation order dated 01.08.2014, it was indicated that newly created Wardha CE Commissionerate would be manned by the staff from combined cadre of Maharashtra Central Excise (Mumbai-I CE/Mumbai-II CE/ Pune CE / Pune Cus./ Aurangabad CE/ Nashik CE). Since formations (Divisions/Ranges) under newly created Wardha CE Commissionerate were earlier being manned by the staff from combined staff cadres of Bhopal and Nagpur Central Excise, it has been decided that Wardha CE Commissionerate will be manned by the combined staff cadres of Bhopal and Nagpur Central Excise.

(ii) No post of Commissioner was allocated to Kolkata Service Tax Audit Commissionerate. Therefore, one of the two posts of Commissioner allocated to Directorate General (Safeguards) stands allocated to Kolkata ST Audit Commissionerate. After this reallocation, there will be only one post of Commissioner in DG (Safeguards).

(iii) In the staff allocation order dated 01.08.2014, Mumbai-II CE Commissionerate was shown with Mumbai-I CE Zone, instead of being shown with Mumbai-II CE Zone. This stands rectified and Mumbai-II CE Commissionerate will be under the jurisdiction of Mumbai-II CE Zone.

(iv) In an inadvertent error, the term 'CCA' has been shown against Mumbai-III Customs Zone (Sl. No. 13 of Enclosure-4 of letter dated 1.8.2014), instead of being shown against Mumbai-I Customs Zone (Sl. No. 11 of Enclosure-4 of letter dated 01.08.2014). It is clarified that Mumbai-I Customs Zone CCO will continue to function as CCA. Annexure-A to this letter may be seen.

b. **Additional Changes in Staff Allocation Order:**

(i) In addition to the above, in order to align the names of Commissionerates of Customs under Chennai Customs Zone with those indicated in the Notifications No. 77/2014-Customs (N.T.) and No. 78 /2014-Customs (N.T.) both dated 16.09.2014, the names of the Commissionerates of Customs under Chennai Customs Zone in the Ministry's Staff Allocation Order No. A-11019/08/2013-Ad.IV dated 01.08.2014 (as indicated in Column A in the following table) may be read as indicated in Column B of the following table: -

# Sl. No.	Zone	Commissionerates (As shown in Staff Allocation order dated 01.08.2014)	Commissionerates (As shown in Notifications dated 16.09.2014)
		(A)	(B)
15	Chennai Cus.	Chennai (AP)	Chennai Customs-I (AP)
		Chennai Sea North	Chennai-II Customs
		Chennai Sea Central	Chennai-III Customs

	Chennai Sea East	Chennai-IV Customs
	Chennai Sea West	Chennai-V Customs
	Chennai Cus.-South	Chennai-VI Customs
	Chennai ACC	Chennai -VII Customs
	Chennai Sea General	Chennai-VIII Customs General
	Appeal-I, Chennai	Appeal-I, Chennai
	Appeal-II, Chennai	Appeal-II, Chennai
	CCO & CCA	CCO & CCA

# Serial Number in the Enclosure-4 of Staff Allocation Order dated 01.08.2014.

c. **Zone/ Formation-wise Redistribution of allocated Strength in different grades:-**

- (i) Posts in the grade of Multi Tasking Staff have been allocated to the Offices of Cadre Controlling Chief Commissioners/ Directors General, who may distribute the strength allocated to all the Commissionerates sharing common staff cadres, as per the functional requirements.
- (ii) Details of Formation/Zone-wise distribution of posts in different grades are provided in the **Annexure-B** to this letter. Only the grades, in which the Commissionerate-wise allocation has been changed, have been indicated in the Annexures. The sanctioned strength in other grades in the concerned Zones/ Directorates, allocated vide Ministry's staff allocation order dated 01.08.2014, remains unaltered.

5. Corrections/rectifications/changes in the Staff Allocation Order dated 01.08.2014 indicated in the Annexures may please be noted and receipt of this letter may be acknowledged.

Yours faithfully,



(B. Ginkhan Mang)

Under Secretary to the Govt. of India

Tel.No. 011-26162673

Encl: As Above

✓ Copy to Director General Systems & Data Management for uploading the documents on Board's Website.



(B. Ginkhan Mang)

Under Secretary to the Govt. of India

Tel.No. 011-26162673

**ANNEXURE-A****a. Rectification / Correction:**

(i) Wardha CE Commissionerate will be manned by officers and staff from combined staff cadres of Bhopal CE.

Sl. No.	Zone	Commissionerates	Sl. No.	Zone	Commissionerates
As shown in <b>Enclosure-2</b> of Staff Allocation Order dated 01.08.2014			As amended in <b>Enclosure-2</b>		
7	Nagpur CE (Staff from Mumbai Cadre)	Nashik-I CE	7	Nagpur CE (Staff from Mumbai Cadre)	Nashik-I CE
		Nashik-II CE			Nashik-II CE
		Aurangabad CE			Aurangabad CE
		Wardha			Audit-II, Nagpur
		Audit-II, Nagpur			-
-	Nagpur CE (Staff from Bhopal Cadre)	-	-	Nagpur CE (Staff from Bhopal Cadre)	Wardha
		Nagpur-I CE			Nagpur-I CE
		Nagpur-II CE			Nagpur-II CE
		Audit-I, Nagpur			Audit-I, Nagpur
		Appeal- Nagpur			Appeal- Nagpur
		CCO			CCO

(ii) Allocation of the post of Commissioner to Service Tax Audit Commissionerate, Kolkata:

Sl. No.	Zone	Commissionerate	As shown in <b>Enclosure-3</b> of Staff Allocation Order dated 01.08.2014	As amended in <b>Enclosure-3</b>
		Grade →	Commissioner	
8	Kolkata Service Tax Zone	Audit (ST), Kolkata	-	1

Sl. No.	Zone	Commissionerate	As shown in <b>Enclosure-5</b> of Staff Allocation Order dated 01.08.2014	As amended in <b>Enclosure-5</b>
		Grade →	Commissioner	
6	DG (SG)		2	1

*Signature*

(iii) Mumbai-II CE Commissionerate will be under Mumbai-II CE Zone, not under Mumbai-I CE Zone.

As shown in <b>Enclosure-2</b> of Staff Allocation Order dated 01.08.2014			As amended in <b>Enclosure-2</b>		
4	Mumbai-I CE	Mumbai-I CE	4	Mumbai-I CE	Mumbai-I CE
		Mumbai-IV CE			Mumbai-IV CE
		Thane-I CE			Thane-I CE
		Thane-II CE			Thane-II CE
		LTU, Mumbai			LTU, Mumbai
		Audit LTU \$			Audit LTU \$
		Audit- Mumbai			Audit- Mumbai
		Appeal-I, Mumbai			Appeal-I, Mumbai
		CCO & CCA			CCO & CCA
		Mumbai-II CE			Mumbai-II CE
5	Mumbai-II CE	Mumbai-III CE	5	Mumbai-II CE	Mumbai-III CE
		Belapur CE			Belapur CE
		Raigarh CE			Raigarh CE
		Audit-Mumbai II			Audit-Mumbai II
		CCO			CCO
		Appeal-II, Mumbai			Appeal-II, Mumbai

(iv) Mumbai-I Customs Zone will remain Cadre Controlling Authority.

As shown in <b>Enclosure-4</b> of Staff Allocation Order dated 01.08.2014			As amended in <b>Enclosure-4</b>		
11	Mumbai-I Cus.	CCO	11	Mumbai-I Cus.	CCO & CCA
13	Mumbai-III Cus.	CCO & CCA	13	Mumbai-III Cus.	CCO



ANNEXURE-B: Zone-wise Redistribution of Staff Strength in different grades												
Sl. No.	Zone	Commissioner ate	Allocation as indicated in Encl. 2 Order dated 01.08.2014	Allocati on as Revised in Encl. 2	Allocation as indicate in Order dated 01.08.2014	Alloca tion as Revis ed in Encl. 2	Allocati on as indicate d in Encl. 2 Order dated 01.08.2014	Allocati on as Revised in Encl. 2	Allocation as indicated in Encl. 2 Order dated 01.08.2014	Alloca tion as Revis ed in Encl. 2	Allocation as indicated in Encl. 2 Order dated 01.08.2014	Allocati on as Revis ed in Encl. 2
		Grade →	DC/AC		Driver Spl. Grade		Driver Grade-I		Driver Grade- II		Driver Grade-III	
1	Jaipur CE Zone	Jaipur CE	20	13	1	1	2	2	3	3	3	3
		Jodhpur CE	10	13	1	1	2	2	2	2	3	3
		Alwar CE	14	13	0	0	2	2	2	2	3	3
		Udaipur CE	10	13	0	0	2	2	2	2	2	2
		Audit- Jaipur	10	12	0	0	2	2	2	2	2	2
		Appeal- Jaipur	0	0	0	0	2	1	2	0	2	0
		CCO & CCA *	2	2	1	1	2	1	3	1	3	0
Sl. No.	Zone	Commissioner ate	Allocation as indicated in Encl. 4 Order dated 01.08.2014	Allocati on as Revised in Encl. 4	Allocation as indicate in Order dated 01.08.2014	Alloca tion as Revis ed in Encl. 4	Allocati on as indicate d in Encl. 4 Order dated 01.08.2014	Allocati on as Revised in Encl. 4	Allocation as indicated in Encl. 4 Order dated 01.08.2014	Alloca tion as Revis ed in Encl. 4	Allocation as indicated in Encl. 4 Order dated 01.08.2014	Allocati on as Revis ed in Encl. 4
4	Delhi Cus.(P) Zone	Jodhpur Cus. (P)	10	10	1	1	2	4	2	6	2	7

Sl. No.	Zone	Commissionerate	Allocation as indicated in Encl. 2 Order dated 01.08.2014	Allocation as Revised in Encl. 2	Allocation as indicated in Encl. 2 Order dated 01.08.2014	Allocation as Revised in Encl. 2	Allocation as indicated in Encl. 2 Order dated 01.08.2014	Allocation as Revised in Encl. 2
			Grade →	Inspector CE	Head Havaladar	Havaladar		
2	Pune CE Zone	Pune-I CE	75	71	22	19	28	24
		Pune-II CE	66	63	22	19	28	24
		Pune-III CE	66	63	22	19	28	24
		Pune-IV CE	66	63	22	19	28	24
		Goa CE	61	60	22	19	28	24
		Kolhapur CE	66	63	22	19	28	24
		Audit-I, Pune	59	56	2	2	3	3
		Audit-II, Pune	59	56	2	2	3	3
		Appeal-I, Pune	2	2	1	1	2	2
		Appeal-II, Pune	2	2	1	1	2	2
		CCO & CCA	22	19	2	2	3	3
		Pune Service Tax	75	71	22	19	28	24
		Appeal Service Tax	2	2	1	1	2	2
		Audit Service Tax	68	65	2	2	3	3
		Pune Customs	65	98	15	41	25	60
		Goa Customs	-	-	30	25	40	33

Sl. No.	Zone	Commissionerate	Allocation as indicated in Encl. 2 Order dated 01.08.2014		Allocation as Revised in Encl. 2		Allocation as indicated in Encl. 2 Order dated 01.08.2014		Allocation as Revised in Encl. 2	
			Grade →	Superintendent CE	Inspector CE	Administrative Officer				
3	Shillong CE Zone	Shillong CE	80	70	125	120	7	6		
		Dibrugarh CE	54	54	100	95	7	5		
		Guwahati CE	64	74	120	115	7	6		
		Customs (Prev.), Shillong	122	122	219	234	3	8		
		CE Audit	34	34	60	60	4	3		

Sl. No.	Zone	Commissionerate	Allocation as indicated in Encl. 2 Order dated 01.08.2014		Allocation as Revised in Encl. 2		Allocation as indicated in Encl. 2 Order dated 01.08.2014		Allocation as Revised in Encl. 2	
			Grade →	Superintendent CE	Inspector CE	Head Havalidar	Havalidar			
3	Ranchi CE Zone	Ranchi-II CE	60	50	74	70	60	35	80	45
		Patna CE	65	70	80	82	60	56	80	69
		Jamshedpur CE	55	60	68	70	43	37	57	48
		Dhanbad CE	55	55	68	68	60	33	80	47
		Ranchi-I CE	60	60	74	74	60	37	80	48

*31/8/14*



Sl. No.	Zone	Commissionerate	Allocation as indicated in Encl. 4 Order dated 01.08.2014	Allocation as Revised in Encl. 4	Allocation as indicated in Encl. 4 Order dated 01.08.2014	Allocation as Revised in Encl. 4	Allocation as indicated in Encl. 4 Order dated 01.08.2014	Allocation as Revised in Encl. 4	Allocation as indicated in Encl. 4 Order dated 01.08.2014	Allocation as Revised in Encl. 4
2	Customs (P) Zone, Patna	Customs (P), Patna	117	117	144	144	40	125	55	175

Sl. No.	Zone	Commissionerate	Allocation as indicated in Encl. 2 Order dated 01.08.2014	Allocation as Revised in Encl. 2	Allocation as indicated in Encl. 2 Order dated 01.08.2014	Allocation as Revised in Encl. 2	Allocation as indicated in Encl. 2 Order dated 01.08.2014	Allocation as Revised in Encl. 2
			Grade →	Appraiser		Head Havaladar		Havaladar
18	Vishakhapatnam CE Zone	Vijayawada Cus. (P)	0	5	-	-	-	-
		Guntur CE	5	0	24	28	31	37
		Vishakhapatnam-I CE	-	-	26	28	34	38
		Vishakhapatnam-II CE	-	-	26	28	34	37
		Tirupathi CE	-	-	24	25	31	32
		Vishakhapatnam-III CE	-	-	34	25	46	32

Sl. No.	Zone	Commissionerate	Allocation as indicated in Encl. 4 Order dated 01.08.2014	Allocation as Revised in Encl. 4
		Grade →	Appraiser	
6	Delhi Cus.	Delhi Airport	40	5
		Delhi ACC(Export),	10	10
		Delhi (PPG & Other ICDs)	30	15
		ICD, Tuglakabad (Imp.)	-	15
		ICD, Tuglakabad (Exp.)	-	10
		Delhi (ACC) (Import)	-	20
		Delhi Customs General	-	5

*[Handwritten signature]*